प्रक्रिया से ऊर्जा की खपत तीसरी दुनिया में कम की जा सकती है और लकड़ी का जलाव भी। अगर तीसरी दुनिया ध्यान देगी तो ग्रामीण लोग और वनवासी पेड़ों का उपभोग विवेक के साथ कर सकेंगे।

(ii) Nuclear Power Plant needed in Kerala to meet power shortage

PROF. P.J. KURIEN (Mavelikara) : It has been finally decided by the Centre to drop the Silent Valley Hydroelectric Project and the Government of Kerala has accepted the Centre's verdict. Thus all controversies revolving around this project have been laid to rest but this once again brings into sharp focus the alarming power situation in Kerala.

As a matter of fact, some of the major hydel projects prepared by the State and presented to the Centre are again caught in the environmental tangle. Some others are held up due to inter-State disputes. That is the reason why there has been no significant increase in the power generating capacity in Kerala for the past many years. In fact, the demand has been increasing at an annual rate of ten percent which has resulted in severe shortage of power in Kerala.

It has been proved that one bad monsoon can upset the applecart of power generation and management. Therefore, too much of dependence on hydel power will be disastrous for the State in the long run. It is against this background that the State Government has staked its claim for a nuclear power plant. The site selection Committee is said to be examining one site in Kerala. I would, therefore, request the Government to expedite the selection and set up a nuclear power plant in Kerala without any further delay.

(iii) Need for adequate Communication facilities in Kottayam, Kerala

SHRI SKARIAH THOMAS (Kottayam) : Mr. Deputy-Speaker, Sir, Kottayam is an important town in Kerala. Many prominent Malayalam dailies are being published from this place. It is a major commercial centre nd it can be rightly called the artery of the commercial life of Kerala. However, the communication facilities existing in Kottayam are quite inadequate. For instance, important adjoining towns like Vaikom, Talayolapparambu, Kaduthuruthy, Kuravilangad etc. are not connected with Kottayam town on direct dialling system. This poses a great deal of hardship to public at large and the business community in particular. This problem can be solved by introducing direct dialling system between Kottayam and these adjoining towns. This will greatly facilitate the commercial activities in these areas.

Therefore, I would request the Government to take necessary steps in this regard.

श्री जगपाल सिंह (हरिद्वार) : उपाध्यक्ष जी, पूर्व इसके कि मैं पढ़ मैं यह कहना चाहता हूं कि यह महत्वपूर्ण मामले होते हैं और संसदीय कार्य मंत्री, श्री बूटा सिंह जी यहां बैठे हुए हैं, मैंने कई बार पहले भी कहा था कि इम्पोर्टेन्ट मैटर्स से संबंधित मंत्री लोगों को एम० पीज को जवाब देना चाहिये। मैं उम्मीद करूंगा कि मंत्री जी इस बात को नोट करेंगे और जवाब इनका कम से कम जाना चाहिये।

श्री राम विलास पासवान (हाजीपुर) : चेयर ने ऐश्योर भी किया था।

SHRI JAGPAL SINGH : Already Mr. Bhishma Narain Singh has assured this House that all the Members will get reply.

MR. DEPUTY-SPEAKER : All these statements which are made under Rule 377 are sent to the respective Ministries. I think all the Members are getting replies from the respective Ministries.

SHRI RAM VILAS PASWAN : No reply is received in spite of the direction from the Chair.

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I am grateful to the Hon. Members for having reminded me. I have already said from this

side that all the matters which are very important will be referred to the various Ministries and also to the State Governments. Last week I saw the report. In the case of over 80% replies have been sent. Only where the State Governments are concerned, we write to them. This sometimes takes time. Therefore, I assure the Hon. Members that we will definitely see that it is done.

(*Interruptions*)

MR. DEPUTY-SPEAKER : It is over. Don't spoil it.

श्री रामलाल राही (मिसरिख) : जैसा मंत्री जी कहते हैं, ऐसी बात नहीं है।

MR. DEPUTY-SPEAKER : All right. He is satisfied with the reply of the Minister. He only raised it.

(iv) Setting up of a High Court Bench in Western Uttar Pradesh

श्री जगपाल सिंह : उपाध्यक्ष महोदय, जैसा कि आप जानते हैं कि पिछले वर्षों से इलाहाबाद हाईकोर्ट की पश्चिमी उत्तरप्रदेश में एक बैंच स्थापना को लेकर वकीलों व जनता का आन्दोलन चला था और संसद में भी ध्यानाकर्षण प्रस्ताव के द्वारा सरकार का ध्यान आकर्षित किया गया था, जिसका जवाब देते वक्त तत्कालीन विधि मंत्री ने आश्वासन दिया था कि सरकार इस मांग पर विचार कर रही है और यह मांग उचित है।

इसके पश्चात् इलाहाबाद हाई कोर्ट की बैंच स्थापना के लिये जसवन्त सिंह आयोग की स्थापना की गई, लेकिन लाखों रुपये खर्च करने के बाद भी अब तक यह बैंच स्थापित नहीं की गई। इस कारण जनता को कष्ट उठाकर मंहगा व दूरी का न्याय लेना पड़ रहा है।

अत: सरकार से मेरी मांग है कि आगे जसवन्त सिंह आयोग का समय न बढ़ाकर तुरन्त पश्चिमी उत्तर प्रदेश में इलाहाबाद हाई कोर्ट की बैंच की स्थापना की घोषणा यथाशीघ्र करें।

(v) Exhorbitant price of Onions

श्रीमती किशोरी सिन्हा (वैशाली) : उपाध्यक्ष महोदय, प्याज एक ऐसी वस्तु है जो अमीर परिवारों में स्वाद के लिये प्रयोग की जा सकती है किन्तु गरीब परिवारों में वह भोजन में सब्जी का स्थान प्राप्त किये है, जिसके सहारे वह नमक मिलाकर भोजन गले के नीचे उतार लेते हैं। अत: प्याज अति महत्वपूर्ण वस्तु है किन्तु देखना यह है कि आज दिल्ली में इसका मूल्य खुले बाजार में 4 रुपये से लेकर 5 रुपये प्रति किलो तक है।

(व्यवधान)

SHRI BUTA SINGH : Sir, Jains don't eat Pyaz.

MR. DEPUTY-SPEAKER : From which market are you quoting ? He says this is very cheap now.

(*Interruptions*)

MR. DEPUTY-SPEAKER : I believe what our lady Hon. Member says is correct, because she knows the price.

श्रीमती किशोरी सिन्हा : सरकार गत दो तीन माह से सरकारी संस्थानों द्वारा प्याज बेचने का कार्य कर रही हैं किन्तु बाजार मूल्य पर कोई प्रभावी असर नहीं डाल पायी क्योंकि दिल्ली कार्यकारी पार्षद के अनुसार ही यह व्यवस्था अनियमित तथा मांग के अनुसार पूर्ण नहीं है। नैफेड नियमित आपूर्ति करने में असमर्थ रहा है। अत: मेरा सरकार से अनुरोध है कि इस व्यवस्था को तत्काल सुदृढ़ बनाने के लिये कदम उठायें जिससे बाजार में प्याज का दाम उचित हो सके।

(vi) Need for reconsideration of certain laws made applicable to brick kilns by Central and State Governments

श्री रीतलाल प्रसाद वर्मा (कोडरमा) : उपाध्यक्ष महोदय, अखिल भारतीय ईंट निर्माता संघ ने केन्द्र एवं राज्य सरकारों द्वारा लागू किये गये कानूनों